

(72)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 558/2001
OA 42/1999

New Delhi this the 10th day of January, 2002

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Ashok Kumar,
R/O H.No. 357, Pkt. 6 (B)
Block, Sec. 17, Rohini, Delhi-85

..Petitioner

(By Advocate Shri Yogesh Sharma)

VERSUS

Shri L.C. Majumdar,
Divisional Railway Manager,
Northern Railway, Bikaner.

..Respondent

(By Advocate Shri R.L. Dhawan)

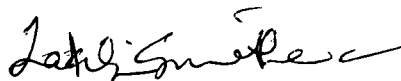
O R D E R (ORAL)


(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Sharma states that the respondents have issued necessary orders in compliance of the Tribunal's order dated 30.10.2000 in OA 42/1999.

2. Under the circumstances, CP is dropped.
Notice discharged.

3. We Give liberty to the applicant that if any grievance still survives it will be open to him to agitate the same through appropriate original proceedings, in accordance with law, if so advised.


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)


(S.R. Adige)
Vice Chairman (A)

sk